

SPECIAL BENCH  
COURT - I

**P-102**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/177(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16<sup>TH</sup> MAY, 2023, 10:30 A.M**

IN THE MATTER OF	AMIRSONS TIMBER VS REACON ENGINEERS (INDIA) PVT LTD
UNDER SECTION	IBC UNDER SEC 9

**Appearance (via video conferencing/physically)**

**For Operational Creditor**

**Mr. Gursat Singh, Adv.**

**For Corporate Debtor**

**Mr. Siddhartha Banerjee, Adv.**

**Ms. Minakshi Mannot, Adv.**

**Mr. Rajib Mullick, Adv.**

**Mr. Biswaroop Ghosh, Adv.**

**ORDER**

1. Ld. Counsel on both sides present.
2. Pleadings are complete.
3. Post this matter before regular Bench on **14.06.2023**.

**Balraj Joshi  
Member (Technical)**

**Bidisha Banerjee  
Member (Judicial)**